

E. No.152/19

New No.764/19

19.05.2020

File is taken up today in view of order bearing no. 9784-9885/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 16.05.2020 passed by the Hon'ble District & Sessions Judge (Hq).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned to 11.09.2020.

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
19.05.2020

E. No.853/14

New No.78297/16

19.05.2020

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